

N. Bhoi Vrs. UOI

◆ Orders/Directions Sl. No. 2

O.A. No. 599 of 2011

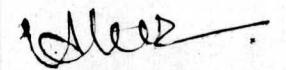
Order dated: 22.07.2014

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

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Ld. Counsel for the applicant as well as Mr. U.B.Mohapatra, Ld. Sr. Central Government Standing Counsel appearing for the Respondents, are present.

A memo has been filed by the applicant for withdrawal of this O.A. Taking into account the prayer made in the memo, O.A. is allowed to be withdrawn. O.A. is, accordingly, disposed of being withdrawn.

  
MEMBER(Judl.)

RK